## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>IA NO. 371 OF 2017 IN</u> APPEAL NO. 343 OF 2016

**Dated: 22<sup>nd</sup> May, 2017** 

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Balarch Renewable Energy Pvt. Ltd. ...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Siddhant Kant

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1

Mr. Aditya Singh

Mr. Aamir Zafar Khan for R.2

<u>ORDER</u>

IA NO. 371 OF 2017
(Appl. for directions)

List this application on 25.05.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt